

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Dated, the 6th November, 2019.

No.HCM/1/96/BENCH

As directed and in partial modification of the earlier notification of Bench Constitution dated 24.10.2019, it is hereby informed to all the learned counsel and concerned parties that Hon'ble the Chief Justice will not hold for Single and Division Bench on 7th & 8th November, 2019 respectively and further informed to all the learned counsel and concerned parties that the revised Division Bench for 7th November, 2019 is as follows:-

Date	Original Division Bench	Revised Division Bench
07.11.2019	Hon'ble the Chief Justice Hon'ble Mr. Justice M.V. Muralidaran	Hon'ble Mr. Justice Kh. Nobin Singh Hon'ble Mr. Justice M.V. Muralidaran

Further informed that urgent matters involving extension of interim orders fixed on 7 & 8 November, 2019 before Single Bench of Hon'ble the Chief Justice may be mentioned before Hon'ble Mr. Justice L.S. Jamir.

By orders

Sd/-

**(W. TONEN MEITEI)
REGISTRAR (JUDL.)**

Imphal, the 6th November, 2019.

No.HCM/1/96/BENCH/240340-59

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S to Registrar General, High Court of Manipur.
14. The P.S to Registrar (Judl), High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice.
20. Concerned File.

*For kind information and circulation
to the learned members*

W. Tonen Meitei 6.11.19

**(W. TONEN MEITEI)
REGISTRAR (JUDI.)**